GOVERNMENT OF INDIA COAL LOK SABHA

UNSTARRED QUESTION NO:935 ANSWERED ON:25.11.2009 PARNERSHIP DEAL BETWEEN CIL AND US Bhoi Shri Sanjay

Will the Minister of COAL be pleased to state:

- (a) whether Coal India Limited (CIL) has recently entered into a partnership deal with major Energy companies in US;
- (b) if so, the details thereof;
- (c) the present status of the partnership deal;
- (d) the impact of the deal on the Indian market; and
- (e) the funds available with CIL for the purpose?

Answer

MINISTER OF STATE IN THE MINISTRY OF COAL (INDEPENDENT CHARGE) AND MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION(SHRI SRIPRAKASH JAISWAL)

- (a): No, Sir.
- (b): Does not arise.
- (c) & (d) Coal India Limited (CIL) is pursuing its foreign venture initiatives with various countries, including United States, to acquire coal mines/blocks abroad, develop and produce coal from such mines in order to import coal, with a view to securing the energy needs of the country. As part of this initiative, Coal India Limited has floated a Global Expression of Interest (EOI) for selecting strategic partners with the objective of, inter alia, taking stakes in operating mines or Greenfield projects of the strategic partner(s) and jointly exploring opportunities for acquiring coal resources in various countries, including the United States of America.
- (e): As on 30th September, 2009, Coal India Limited had total cash reserves of about Rs.8538 Crores. However, no specific allocation has been made for aforesaid purpose.